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T. ADINARAYANA
INTERIM RESOLUTION PROFESSIONAL
SRI EKSHWAKA SANDS PYT LIMITED

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	Name of the Creditor	
	Identificat ion Number	
	Date of receipt	Details of c
	Amount Claimed Amount of claim admitted	Details of claim received
	Amount of claim admitted	Details of claim admitted
NIL	Nature of claim Amount Covered Security Interest	im admitted
	Amount Covered by Security Interest	
	Amount covered by guarantee	
	Whether related party	
	% of voting Amount of Anount of share in coc, if contingent any mutual applicable claim dues, that may be set-	
	Amount of contingent claim	
	t of Amount of ent any mutual dues, that may be set-	
	**Yo of voting Amount of Amount of Amount of Calaim Amount of Remarks, if any share in coc, if contingent any mutual not admitted claim under applicable claim may be set-off	
	Amount of claim under verification	
	Remarks, if any	

Name of the Corporate Debtor: Ma Sri Ekshwaka Sands Pyt Limited Date of commencement of CIRP: 21st July 2022 List of creditors as on: 12th August 2022